

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**C.P.No.39/2019 in O.A.No.953/2018**

**Dated Tuesday, the 15<sup>th</sup> day of October, 2019**

**PRESENT**

**Hon'ble Mr.P.Madhavan, Judicial Member**

**&**

**Hon'ble Mr.T.Jacob, Administrative Member**

Dr. (Major) Saminathan P,  
Asst. Professor (Pathology)  
National Institute of Siddha,  
Tambaram Sanatorium,  
Chennai – 600 047. ...Applicant

By Advocate M/s TVJ Associates

Vs

Mr. Vaidhya Rajesh Kotecha,  
Secretary, Ministry of Ayush,  
AYUSH Bhavan, 2<sup>nd</sup> Floor, 'B' Block,  
GPO Complex, INA, New Delhi – 23. ...Respondent

**(Order: Pronounced by Hon'ble Mr.P.Madhavan, Member(J))**

This contempt application has been filed by the applicant in OA 953/2018 against the respondents alleging wilful disobedience of the order passed by this Tribunal dated 20.07.2018 in the said OA.

2. When the matter came up for consideration, learned counsel for the applicant, Mr.J.Srinivasa Mohan would submit that the applicant's representation has been considered and decision has been taken and communicated to the applicant, vide memorandum dated 16.09.2019. He has also made an endorsement in the file to that effect.
3. In view of the above submission, the CP is closed. Notices discharged.

**(T.JACOB)  
MEMBER (A)**

**M.T.**

**(P.MADHAVAN)  
MEMBER (J)**

**15.10.2019**